

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 19.02.2019 (TUESDAY)

Court – II
10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 90-91 of 2018	Neptune Overseas Ltd. Vs. National Multi Commodity Exchange of India Ltd. With	NakulMohta	Mohit D Ram (R-1) SumeshDhawan (R-2)
2.	Comp. App. (AT) No. 324 of 2018	Neptune Overseas Ltd Vs National Multi Commodity Exchange Of India Ltd & Anr	Reena jain	Mohit D. Ram Monisha

For Hearing

3.	Comp. App. (AT) No. 398 of 2018	Rajeev Kumar Sharma Vs. Registrar of Companies, NCT of Delhi & Haryana	Soniya Gupta	Ruchir Bhatia
4.	Comp. App. (AT) (Ins) No. 517 of 2018	Equipment Conductors & cable Ltd. Vs Transmission Corporation of Andhra Pradesh Ltd.	S. Hariharan	Rakesh K Sharma

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By Order
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Registrar